NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH** CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/ (IB)/2017

NAME OF THE PETITIONER(S)

: VENTUREAST PROACTIVE FUND LLC

NAME OF THE RESPONDENT(S)

: LATTICE BRIDGE INFOTECH PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

H. Kenthik Serfodoi 1. Elizebeth Sestadon.

2. C. Louis Franco

Coursel for Respondents

ORDER

Petitioner present. Counsel for Counsel for the respondent also present and filed counter. We have heard both the parties in part. It has been pointed out that as per para 10 of the compromise, the Petitioner has filed an Application for revival of the Petition CA 32/2010. Therefore, the Registry is directed to put up this Application along with CA-32/2010 for the purpose of further arguments. Put up on 21.8.2017 at 10.30.A.M.

S. vijagergleen. (S. VIJAYARAGHAVAN) Member (Technical)

(Ch. Md. Sharief Tariq) Member (Judicial)